

By E-Mail / Speed Post

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2019/ 1339 /A**

From :- Shri Robin Phukan,  
Registrar General,  
Gauhati High Court,  
Guwahati.

To, ✓ The Registrar  
Gauhati High Court,  
Kohima Bench.

Dated Guwahati, the 19<sup>th</sup> March, 2019.

Sub:- **Permission to avail LTC**

Ref:- Your letter Nos. HC(K)3/2018/REG/92 dated 13.03.2019

Sir,

With reference to the above, I am directed to inform you that Shri S. Hukato Swu, Principal District & Sessions Judge, Mokokchung, has been accorded permission to avail LTC for the block period of 2018-2021 to visit New Delhi and surrounding States via Dimapur - Delhi with his wife and 4 (four) children, w.e.f. 22.04.2019 to 28.04.2019, by the shortest possible route, as per existing Rules

Shri Swu, may be informed accordingly.

Yours faithfully,

  
**REGISTRAR GENERAL**

Memo NO. HC.VII-03/2019/ 1340  
Copy to:-

/A, dated 19/3/19

✓ Shri S. Hukato Swu, Principal District & Sessions Judge, Mokokchung,  
Nagaland for information.

*Self*  
**REGISTRAR GENERAL**